NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 15

IA 176/2022 IN CP/3638(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **03.01.2023**

NAME OF THE PARTIES**:** **Union of India**
VS
Infrastructure Leasing and Financial Services Ltd. & Ors

Appearance (via video-conference):

For the Applicant : Mr. Piyush Joshi a/w. Ms. Sakshi Sharma, Advocates i/b. M.S. Bodhanwalla & Co.

For the Respondent : None present

for Union of India : Adv. Aditya Sikka a/w Ms. Vasudha Vijaysheel

IBC under Sec 241-242 Sec. 242(4) Section 420

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on **04.01.2023**

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish